## THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM.II/71/2022-Rect/3440 Dated, Shillong 25th September, 2023

## NOTIFICATION

## RESULT OF THE WRITTEN EXAMINATION FOR THE POST OF GRADE-I MEGHALAYA HIGHER JUDICIAL SERVICE

Advertisement :

No.HCM.II/68/2021-Rect/2 dated 12.07.2022

Written Test :

31.03.2023 & 01.04.2023

Result

: None found qualified

By Order,

REGISTRAR GENERAL Dated 25th Sept., 2023

## Memo No.HCM.II/71/2022-Rect/3440-A Copy to:-

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S. to Hon'ble Mr Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S. to Hon'ble Mr Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S. to Hon'ble Mr Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5 The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the Official Website of the Registry.
- 6. Notice Board.
- 7. Office file.